

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 669  
TO BE ANSWERED ON 23.07.2015

ALLOCATION OF FUNDS UNDER SGSY

669. SHRI GANESH SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from various States including Madhya Pradesh for allocation of additional funds under the Swarnjayanti Gram Swarajgar Yojana (SGSY) during 2013-14 and 2014-15;
- (b) if so, the details thereof; and;
- (c) the details of action taken by the Government on these proposals during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a) to (c): The Swarnjayanti Gram Swarajgar Yojana (SGSY) has ceased to exist with effect from 1st April, 2013. Therefore, the question of allocation of additional funds to States under SGSY does not arise.

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